

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 110 OF 2015 & IA NOS. 176 & 177 OF 2015,
APPEAL NO. 89 OF 2015 & IA NO. 137 OF 2015 AND
APPEAL NO. 90 OF 2015 & IA NO. 138 OF 2015

Dated: **3rd January, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 110 OF 2015 & IA NOS. 176 & 177 OF 2015

In the matter of:

Indian Wind Energy Association & Anr. ... **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s): Mr. Hemant Singh
Ms. Ankita B.

Counsel for the Respondent(s): Suparna Srivastava
Ms. Sanjna Dua for R-1

Ms. Deepa P. Chawan
Ms. Swapna Sheshadri for R-2

APPEAL NO. 89 OF 2015 & IA NO. 137 OF 2015

In the matter of:

Indian Wind Power Association ... **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s): Mr. Kumar Mihir
Mr. Vishal Gupta

Counsel for the Respondent(s): Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Ms. Swapna Sheshadri for R-7

Ms. Deepa P. Chawan
Ms. Swapna Sheshadri for R-8

APPEAL NO. 90 OF 2015 & IA NO. 138 OF 2015

In the matter of:

Indian Wind Power Association

... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s): Mr. Kumar Mihir
Mr. Vishal Gupta

Counsel for the Respondent(s): Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Ms. Deepa P. Chawan
Ms. Swapna Sheshadri for R-2

Mr. R. Mishra
Mr. Ramneek Mishra for R-9

ORDER

List these matters for hearing on **24.01.2018** as requested by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member